

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MAGDHA CREATIVE MERCHANT LLP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Magdha Creative Merchant LLP
2.	Date of incorporation of corporate debtor	Oct 07, 2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAC – 7804
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 4, Umiya Niwas, Old Maneklal Estate, Ghatkopar (West), Mumbai - 400086 Maharashtra Administrative Office: 607, Filix Commercial Tower, Opp. Asian Paints, LBS Marg, Bhandup (West), Mumbai – 400078
6.	Insolvency commencement date in respect of corporate debtor	March 05, 2021 (The date of receipt of order being 09.03.2021)
7.	Estimated date of closure of insolvency resolution process	Sept 01, 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Shyam Sundar Kasera Registration No. : IBBI/IPA-001/IP-P00594/2017-18/11064
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-402, La Chappelle CHS, Evershine Nagar, Near Ryan International School, Malad (West), Mumbai – 400 064 Email: shyamkasera551@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-402, La Chappelle CHS, Evershine Nagar, Near Ryan International School, Malad (West), Mumbai – 400 064 Email : cirp.magdha@gmail.com
11.	Last date for submission of claims	23.03.2021 (i.e. 14 days from date of receipt of Order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Details of relevant forms available at: Web link: www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s. Magdha Creative Merchant LLP on 05.03.2021.

The creditors of M/s. Magdha Creative Merchant LLP, are hereby called upon to submit their claims with proof on or before March 23, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :



Shyam Sundar Kasera

Date: March 11, 2021

Place : Mumbai

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